

Sl. No.	CIN	Name of Corporate Debtor	Triggered by	NCLT Bench	Defunct (Yes / No)	Date of Commencement of Insolvency	Date of NCLT Order approving Resolution	Total Admitted Claims	Admitted Claims of FCs	Admitted Claims of OCs	Liquidation Value	Realisable Amount by FCs	Realisable Amount by OCs
535	U50300JH2005PTC011601	Omni Auto Tech Private Limited	OC	Kolkata	Yes	01-08-2019	18-07-2022	0.61	0.00	0.61	1.30	0.00	0.61
536	U10200WB1975PLC029830	Imeco Limited	FC	Kolkata	Yes	29-08-2019	15-07-2022	85.40	82.08	3.32	1.01	3.82	0.04
537	U20101WB1997PTC085819	Sri Balaji Forest Products Private Limited	FC	Kolkata	Yes	18-10-2019	04-07-2022	245.33	245.25	0.08	25.70	26.00	0.00
538	U24110MH2004PLC146040	Lakeland Chemicals (India) Limited	OC	Mumbai	No								

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1172	L45200TG1987PLC007228	Manjeera Constructions Limited**	FC	Hyderabad		18-07-2023	26-03-2025						
1173	U28999GJ2013PTC075827	Sps Autotubes Private Limited	FC	Ahmedabad	No	15-09-2023	16-10-2024	40.88	39.50	1.37	8.29	28.23	0.10
1174	U74210MH2006PTC160533	Reliance Infrastructure Consulting & Engineers Private Limited**	FC	Mumbai		08-09-2023	11-03-2025						
1175	L27106WB1996PLC076866	Aanchal Ispat Limited	OC	Kolkata	No	12-09-2023	27-03-2025	162.71	84.83	77.88	24.36	47.25	1.00
1176	U74996DL2006PTC150641	Dev Versha Publication Private Limited	FC	New Delhi	No	26-09-2023	25-02-2025	1.56	1.56	0.00	1.96	1.51	0.00
1177	U40102TG1996PLC024970	Gvk Gautami Power Limited	FC	Hyderabad	Yes	20-10-2023	06-03-2025	2759.66	2759.57	0.09	265.03	199.90	0.00
1178	U26100WB2016PTC216993	Roysons Ceramics Private Limited	FC	Kolkata	No	09-11-2023	27-03-2025	33.07	32.33	0.74	11.15	11.10	0.01
1179	U28910CT2013PTC000795	Metishtech Fabricators Private Limited	OC	Cuttack	Yes	01-11-2023	28-03-2025	4.10	2.24	1.86	0.28	0.25	0.01
1180	U74900MH2007PTC170632	Om Shree Ganesh Containers Private Limited	FC	Mumbai	No	05-12-2023	03-03-2025	25.86	25.86	0.00	1.14	1.35	0.00
1181	L99999MH1983PLC029321	Viksit Engineering Ltd	FC	Mumbai	No	08-12-2023	11-02-2025	2.83	1.26	1.57	1.13	1.26	1.57
1182	U51494DL2008PTC177238	Associated Composite Materials Private Limited	FC	New Delhi	Yes	06-12-2023	16-01-2025	32.37	21.80	10.57	3.36	4.30	0.00
1183	U26942ML1986PLC002570	Virgo Cements Limited	FC	Guwahati	Yes	11-12-2023	28-03-2025	71.38	69.91	1.47	2.88	7.02	1.47
1184	U45201MH2007PTC174797	Hbs Auto And Anc Sez Private Limited	FC	Mumbai	No	02-01-2024	12-03-2025	120.02	118.94	1.08	1.07	46.00	1.08
1185	U22219MH1988PTC049003	Cardpro Solutions Private Limited	OC	Mumbai	Yes	16-02-2024	04-03-2025	8.36	7.47	0.89	0.06	0.00	0.00
1186	U15549DL2018PTC342711	Goodhealth Industries Private Limited	OC	New Delhi	Yes	02-04-2024	05-03-2025	7.54	1.62	5.91	2.45	1.62	0.30
1187	U15142CT2004PTC016884	Siddhi Agro Foods Private Limited	FC	Cuttack	No	03-04-2024	28-03-2025	70.42	70.42	0.00	8.16	8.46	0.00
1188	U28113GJ2009PTC057555	Dharma Extrusions Private Limited	OC	Mumbai	No	06-06-2023	27-03-2025	25.04	16.75	8.29	1.75	4.29	0.01
1189	U74899DL1988PTC033302	Nibula Print And Pack Private Limited**	OC	New Delhi		11-12-2018	03-03-2025						
1190	U27001TN2008PTC069231	Stera Engineering (India) Private Limited**	CD	Chennai		07-03-2024	28-03-2025						
1191	U17110TN1998PLC095175	Infiniti Metal Products India Limited**	FC	Chennai		03-05-2024	28-03-2025						
1192	U74899DL1990PTC038939	Shraman Estates Private Limited**	FC	New Delhi		23-01-2023	28-03-2025						
1193	U31900DL2008PTC184457	Aqua Electronics & Solutions Private Limited	FC	New Delhi	Yes	01-04-2024	17-03-2025	6.01	6.01	0.00	0.14	0.50	0.00
1194	U70102DL2013PTC259066	Parivartan Buildcon Private Limited	FC	New Delhi	Yes	01-04-2024	17-03-2025	6.01	6.01	0.00	0.01	0.25	0.00

Note:

OC= Operational Creditor, CD= Corporate Debtor, FC= Financial Creditor, NA= Not Applicable; Resolution Amount =Amount realisable by creditors (not on NPV basis)

CIN is of erstwhile Corporate Debtor.

Defunct: Not Going Concern/ Erstwhile BIFR

The time taken for conclusion of CIRP as evident from dates in columns 7 & 8 is inclusive of the time excluded by the Adjudicating Authority.

CIRPs in the matter of Kamineni Steel & Power India Private Limited, Precision Engineers & Fabricators Private Limited, Forward Shoes India Private Limited, Marmagoa Steel Limited, Naachair Paper Boards Private Limited, Fortune Pharma Private Limited, Tecpro Systems Limited, EPC Constructions India Limited, Rayan Laboratories Private Limited, Churakulam Tea Estates Private Limited, Paramount Wheels Private Limited, Palm Lagoon Backwater Resorts Private Limited, BSR Diagnostic Limited, Frontline Printers Private Limited, Diamond Engineering (Chennai) Private Limited, Transstroy Tirupati- Tiruthani- Chennai Tollways Private Limited, Infonet Asia Private Limited, Tayal Foods Limited, United India Shoe Corporation Private Limited, Pellet Energy Systems Private Limited, Sainath Estates Private Limited, Suryachakra Power Corporation Limited, S K Wheels Private Limited, Southern Batteries Private Limited, Trans-Fab Power India Private Limited, Anand Distilleries Private Limited, Topknit Processing Mill Private Limited, Topknit Processing Mill Private Limited, Trimurti Corns Agro Foods Private Limited, Parte Casters Private Limited, Amar Remedies Limited, Transparent Energy System Private Limited, Maa Durga Flour Mills Private Limited, Jharkhand Mega Food Park Private Limited, Anand Teknow Aids Engineering India Limited, Bluefern Ventures Private Limited, Mata Energy Limited, General Composite Private Limited, Lakshmi Transcon Pvt. Ltd., Net 4 India Limited, Makro Cast Private Limited, M.S. Mining and Consultancy Pvt Ltd, Jet Airways (India) Limited, Sri Mata Infratech Limited, V-Accurate Management Services Private Limited and Fermos Engineering Private Limited had earlier yielded Resolution orders but have since moved into Liquidation.

CIRPs in the matter of Tirupati Infra Projects Private Limited, Sevenhills Healthcare Private Limited, Videocon group, Appu Hotels Limited, Piyush Shelters India Private Limited, EMC Limited, Sharon Bio -Medicine Limited, Indu Projects Limited, Earth Infrastructure Limited, Lavasa Corporation Limited, Warasgaon Asset Maintenance Limited, Dasve Convention Center Limited, Warasgaon Power Supply Limited and Dasve Retail Limited Haldia Coke and Chemicals Private Limited had earlier yielded Resolution but certain issues came up after the approval of Resolution Plan and have since been referred back to CoC.

Deemed resolution ordered under IBC in the matter of Sudarsan Clay and Ceramics Limited, CD was under BIFR earlier.

In CIRP of Mandhana Industries Limited, the RP has been ordered to invite fresh Resolution Plan due to failure of approved Resolution Plan.

CIRPs in the matter of Orchid Pharma Limited and Amtek Auto Limited have again yielded in resolution plan, post the failure of earlier approved Resolution Plan.

Order of resolution and Initiation of CIRP was set aside by the AA in Hirakud Industrial Works Limited

In CIRPs of Adhunik Metaliks Limited and Zion Steel Limited, liquidation orders passed, were set aside and CDs have yielded in Resolution Plan.

*Homebuyers will receive units subject to payment of Estimation Cost @ Rs. 5,000/- per sq. ft.

**Data awaited from Resolution Professionals.

#Claims of Equity Holders amounting to Rs. 47.71 crores has been included in the total admitted claims amount. Equity Holders realised 100% of their admitted claims under the approved Resolution Plan.

Disclaimer: The data is based on information provided by Resolution Professionals. The Board does not take any responsibility for correctness and any legal action thereof.